

National Green Tribunal, Eastern Zone Bench
Finance Centre, 3rd Floor
New Town, Kolkata-700161

No.01/06/2014/NGT/EZB/KOLKATA/Office Order/ 310

Date: 26.06.2020

OFFICE ORDER

In view of the Order of Hon'ble Supreme Court of India in Writ Petition (Civil) No. 1235/2017 titled as NGT Bar Association (WZ) vs. Union of India & Ors. and the Office Order no. NGT(PB)/03/2014/JUDICIAL-I/100 dt. 01.02.2018, it is hereby notified for information of all concerned that cases listed on **11.06.2020** stands rescheduled as mentioned below.

| Sr.No. | Case No. | Parties | Rescheduled to |
|--------|--|--|----------------|
| 1 | Original Application no. 155/2016/EZ M.A. No. 210/2017/EZ | Biren Kr.Pradhan & Anr Vs. State of Odisha & ors. | 27.07.2020 |
| 2 | Original Application no. 158/2017/EZ | Dibru Part-I Meen Samabay Samiti Vs. Union of India & Ors. | 27.07.2020 |
| 3 | Original Application no. 159/2017/EZ M.A. No. 357/2017/EZ | Rangagorah Fishermen Co-Operative Socirty Limited & Anr Vs. Union of India & Ors. | 27.07.2020 |
| 4 | Original Application no. 77THC/2017/EZ M.A. No. 130/2017/EZ | Society for Protecting Ophiofauna and Animal Rights (SPOAR) & Anr Vs. State of West Bengal & Ors. | 27.07.2020 |
| 5 | Original Application no. 124/2017/EZ | Biswajit Mukherjee & Anr Vs. Union of India & Ors. | 27.07.2020 |
| 6 | O.A No. 14/2017/EZ (SMP) | Tribunal on its Own Motion (Regarding Kestopur/Bagjola Canal etc. Vs. State of West Bengal & Ors. | 27.07.2020 |
| 7 | O.A. No. 134/2017/PB/50/2017/EZ & M.A.26/2018/EZ | Tribunal On its Own Motion Vs. State of West Bengal & Ors. | 27.07.2020 |
| 8 | O.A.No.76/2017/EZ | Pamei Tingenlung Vs NEFR & Others | 27.07.2020 |
| 9 | O.A.No.No.156/2017/EZ | Mr.Susajit Das Vs WBPCB & Others | 27.07.2020 |

By order

Subhayan Banerji

Registrar

Copy forwarded for information to:

1. P.S. to Hon'ble Judicial Member
2. Secretary, NGT, EZB, Bar Association
3. Judicial Section
4. Notice Board
5. NGT Website
6. Concerned file

Registrar
NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA

National Green Tribunal, Eastern Zone Bench
Finance Centre, 3rd Floor
New Town, Kolkata-700161

No.01/06/2014/NGT/EZB/KOLKATA/Office Order/ 311

Date: 26.06.2020

OFFICE ORDER

In view of the Order of Hon'ble Supreme Court of India in Writ Petition (Civil) No. 1235/2017 titled as NGT Bar Association (WZ) vs. Union of India & Ors. and the Office Order no. NGT(PB)/03/2014/JUDICIAL-I/100 dt. 01.02.2018, it is hereby notified for information of all concerned that cases listed on **29.06.2020** stands rescheduled as mentioned below.

| Sr.No. | Case No. | Parties | Rescheduled to |
|--------|---|--|----------------|
| 1 | O.A.28/2018/EZ | Sujit Kr.Garai Vs State of West Bengal & Others | 28.07.2020 |
| 2 | O.A.37/2018/EZ | Monafa Bibi & Another Vs Chairman West Bengal Pollution Control Board & Others | 28.07.2020 |
| 4 | O.A. No. 49/2018/EZ | Pratap Kumar Das Vs. The Secretary, Steel & Mines, Govt. of Odisha & Ors. | 28.07.2020 |
| 5 | Original application no. 104/2017/EZ | Prabhat Kumar Churiwala Vs. Union of India & Ors. | 28.07.2020 |

By order

Surbhaya Banerjee

Registrar

- Copy forwarded for information to:
1. P.S. to Hon'ble Judicial Member
 2. Secretary, NGT, EZB, Bar Association
 3. Judicial Section
 4. Notice Board
 5. NGT Website
 6. Concerned fil

Registrar
NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA

National Green Tribunal, Eastern Zone Bench
Finance Centre, 3rd Floor
New Town, Kolkata-700161

No.01/06/2014/NGT/EZB/KOLKATA/Office Order/ 312

Date: 26.06.2020

OFFICE ORDER

In view of the Order of Hon'ble Supreme Court of India in Writ Petition (Civil) No. 1235/2017 titled as NGT Bar Association (WZ) vs. Union of India & Ors. and the Office Order no. NGT(PB)/03/2014/JUDICIAL-I/100 dt. 01.02.2018, it is hereby notified for information of all concerned that cases listed on **30.06.2020** stands rescheduled as mentioned below.

| Sr.No. | Case No. | Parties | Rescheduled to |
|--------|--|--|----------------|
| 1 | Original Application no. 131/2017/EZ | Lambodar Mahant Vs. State of Odisha & Ors. | 29.07.2020 |
| 2 | Original Application No. 175/2017/EZ M.A. No. 368/2017/EZ | Saikat Sen Vs. Union of India & Others | 29.07.2020 |
| 4 | Appeal no. 15/2017/EZ | M/S Pioneer Vs. Orissa Pollution Control Board & Anr. | 29.07.2020 |
| 5 | Original Application no. 01/2018/EZ | Palwal Jithender Reddy Vs. Union of India & ors. | 29.07.2020 |
| 6 | Original Application no. 04/2018/EZ | Kiran Kumar Mishra & ors. Vs. State of Odisha & Ors. | 29.07.2020 |
| 7 | Original Application no. 184/2017/EZ | Saharab Ali Mallick Vs. State of West Bengal & Ors. | 29.07.2020 |
| 8 | Original Application no. 17/2018/EZ | Md.Israil Vs Chief Secretary Govt. of West Bengal & Others | 29.07.2020 |

By order

Subhayan Banerjee

Registrar

- Copy forwarded for information to:
1. P.S. to Hon'ble Judicial Member
 2. Secretary, NGT, EZB, Bar Association
 3. Judicial Section
 4. Notice Board
 5. NGT Website
 6. Concerned file

Registrar
NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA

National Green Tribunal, Eastern Zone Bench
Finance Centre, 3rd Floor
New Town, Kolkata-700161

No.01/06/2014/NGT/EZB/KOLKATA/Office Order/ 313

Date: 26.06.2020

OFFICE ORDER

In view of the Order of Hon'ble Supreme Court of India in Writ Petition (Civil) No. 1235/2017 titled as NGT Bar Association (WZ) vs. Union of India & Ors. and the Office Order no. NGT(PB)/03/2014/JUDICIAL-I/100 dt. 01.02.2018, it is hereby notified for information of all concerned that cases listed on **01.07.2020** stands rescheduled as mentioned below.

| Sr.No. | Case No. | Parties | Rescheduled to |
|--------|--|---|----------------|
| 1 | Original Application no. 146/2017/EZ | Leasure Country Club & Resorts Pvt. Limited & Anr Vs. Union of India & ors. | 30.07.2020 |
| 2 | Original Application no. 173/2017/EZ | Rama Chandra Mahanta & Anr Vs. M/S Serajuddin & Co. & Ors. | 30.07.2020 |
| 3 | Original Application no. 114/2017/EZ M.A. No. 301/2017/EZ | Takam Xavier Vs. Union of India & Ors. | 30.07.2020 |

By order

Subhayan Banerjee

Registrar

Copy forwarded for information to:

1. P.S. to Hon'ble Judicial Member
2. Secretary, NGT, EZB, Bar Association
3. Judicial Section
4. Notice Board
5. NGT Website
6. Concerned file

Registrar
NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA

National Green Tribunal, Eastern Zone Bench
Finance Centre, 3rd Floor
New Town, Kolkata-700161

No.01/06/2014/NGT/EZB/KOLKATA/Office Order/ 314

Date: 26.06.2020

OFFICE ORDER

In view of the Order of Hon'ble Supreme Court of India in Writ Petition (Civil) No. 1235/2017 titled as NGT Bar Association (WZ) vs. Union of India & Ors. and the Office Order no. NGT(PB)/03/2014/JUDICIAL-I/100 dt. 01.02.2018, it is hereby notified for information of all concerned that cases listed on **02.07.2020** stands rescheduled as mentioned below.

| Sr.No. | Case No. | Parties | Rescheduled to |
|--------|---------------------------------------|--|----------------|
| 1 | Appeal05/2017/EZ M.A.342/2017/EZ | Purushottam Kumar Vs Board of Revenue Appellate Forum Patna & Others | 31.08.2020 |
| 2 | O.A.120/2017/EZ | Subhas Datta Vs KMRC & Others | 31.08.2020 |
| 3 | O.A.132/2016/EZ | Abdullah Sardar Vs DFO & Others | 31.08.2020 |
| 4 | O.A.No.03/2017/EZ | Sasee Bhusan Pattnaik Vs State of Odisha & Others | 31.08.2020 |
| 5 | O.A.36/2017/EZ | Sivaji Chatterjee VS Himadri Chemicals | 31.08.2020 |
| 6 | O.A.No.134/2017/EZ M.A.334/2017/EZ | Manoj Kumar Dehury Vs State of Orissa & Others | 31.08.2020 |
| 7 | O.A. No. 14/2018/EZ | Kingshuk Majumdar Vs Union of India & Ors | 31.08.2020 |

By order

Subhayan Banerjee

Registrar

- Copy forwarded for information to:
1. P.S. to Hon'ble Judicial Member
 2. Secretary, NGT, EZB, Bar Association
 3. Judicial Section
 4. Notice Board
 5. NGT Website
 6. Concerned file

Registrar
NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA

National Green Tribunal, Eastern Zone Bench
Finance Centre, 3rd Floor
New Town, Kolkata-700161

No.01/06/2014/NGT/EZB/KOLKATA/Office Order/ 315

Date: 26.06.2020

OFFICE ORDER

In view of the Order of Hon'ble Supreme Court of India in Writ Petition (Civil) No. 1235/2017 titled as NGT Bar Association (WZ) vs. Union of India & Ors. and the Office Order no. NGT(PB)/03/2014/JUDICIAL-I/100 dt. 01.02.2018, it is hereby notified for information of all concerned that cases listed on **03.07.2020** stands rescheduled as mentioned below.

| Sr.No. | Case No. | Parties | Rescheduled to |
|--------|--|--|----------------|
| 1 | Original Application no. 142/2017/EZ M.A.No.21/2018/EZ M.A.No.22/2018/EZ M.A.No.23/2018/EZ | Paban Kumar Sahu Vs. State of Odisha & Ors. | 04.08.2020 |
| 2 | Original Application no. 150/2017/EZ | Sasee Bhoosan Patnaik Vs. State of Odisha & oRs. | 04.08.2020 |
| 3 | Original Application no. 65/2017/EZ M.A. No. 211/2017/EZ | Subhas Mohapatra Vs State of Odisha & ors. | 04.08.2020 |
| 4 | O.A.No127/2017/EZ | Samiran Coperative Housing Society Ltd Vs Lopamudra Ghosh & Others | 04.08.2020 |
| 5 | O.A.No83/2016/EZ (Disposed of) | Samiran Coperative Housing Society Ltd Vs Lopamudra Ghosh & Others | 04.08.2020 |

By order

Subhayan Banerji
Registrar

- Copy forwarded for information to:
1. P.S. to Hon'ble Judicial Member
 2. Secretary, NGT, EZB, Bar Association
 3. Judicial Section
 4. Notice Boar
 5. NGT Website
 6. Concerned file

Registrar
NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA